

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:603

ANSWERED ON:20.02.2003

RECOMMENDATIONS OF GOM ON STATUTORY DUES

ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL;CHARAN DAS MAHANT;NARESH KUMAR PUGLIA;T.M. SELVAGANAPATHI

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government have formed a Group of Ministers (GoM) to look into the remedy on statutory dues of sick PSUs;
- (b) if so, the composition of the group;
- (c) whether the advice of the other Ministries have been sought on the subject;
- (d) if so, their response thereon;
- (e) whether the said GoM has submitted its report ;
- (f) if so, the details of recommendations of said group and steps taken by the Government on its implementation to clear the dues of sick PSUs; and
- (g) if not, the time by which the group is likely to submit its report to the Government?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(SHRI BALASAHEB VIKHE PATIL)

(a) to (g): The Government have constituted a Group of Ministers (GOM) under the chairmanship of Deputy Chairman, Planning Commission with 7 Ministers as Members, inter-alia, to consider and make recommendations in respect to problems relating to payment of wages, salaries and statutory dues of employees in Central Public Sector Undertakings (CPSUs), particularly the sick CPSUs. The concerned Ministries have been consulted at various stages. Further in the various meetings held by the GOM, the concerned Ministries have participated in the deliberations. The Government will take appropriate decisions in the matter as soon as the GOM finalise its recommendations.